

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**9. IA 3272/2024 In C.P. (IB)/581(MB)2022**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.06.2024**

**NAME OF THE PARTIES: - Tata Capital Limited**

**V/s**

**Abhijit Deshpande**

**IN THE MATTER OF**

**TATA Capital Financial Services Limited**

**V/s**

**Abhijeet Deshpande**

**Section: 60(5) U/s 95(1) of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA 3272 of 2024:** - Counsel, Rohit Jadhav appeared for the Applicant. Adv. Atishay Jain a/w Adv. Tanushree Sogani i/b Adv. Kunal Kanungo appeared for the RP.

This Application has been filed by the Applicant seeking amendment in the present Company Petition filed u/s 95(1) of the Insolvency and Bankruptcy Code, 2016 which was originally filed by TATA Capital Financial Services Limited. It has been pointed out in the present Application that vide order dated 24.11.2023 passed by NCLT, Court-IV the entity called Tata Capital Financial Services Limited has merged with Tata Capital Limited and a copy of the said order has also been annexed with the present Application. In view of the facts and circumstances mentioned in the present Application and also the order dated 24.11.2023 we deem it appropriate to allow the amendment in the present Application consequent upon the merger of the Original

Petitioner with Tata Capital Limited. Hence, the name of Tata Capital Finance Services Limited be replaced with that of Tata Capital Limited. Accordingly, **IA 3272 of 2024** is **allowed** and **disposed of**.

Let the necessary amendment be carried out and amended copy of the present Petition be placed on record at least two days before the next date of hearing. List the present Company Petition on **08.08.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**